

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 249/15  
PETITION NUMBER : TP 34/17  
NAME OF THE PETITIONER (S) : GOKUL PRASAD  
NAME OF THE RESPONDENT (S) : DREAM2 INFRA INDIA LTD.  
UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Shri Thomas Peter, Advocate, undertakes to appear for the petitioner and requested time to file vakalat. For filing vakalat and for complying Rule 7 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents by the petitioner.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)